

DIRECTORATE GENERAL OF FOREIGN TRADE

DES-VI (FOOD & MISC)

Minutes of the meeting No. 19/15 of NC-VI dated 15.01.2015 held on 05.02.2015

Meeting No. 19/15 for the licensing year 2014-15 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 05.02.2015 under the Chairmanship of Sh. S.K.Samal, Jt. DGFT. Following members were present in the meeting.

S.N	Name of the Officer	Designation	Department
1.	Sh. J.P. Maurya	Dy. I.A.	MFPI
2.	Sh. S.K. Pandey	Asstt. Director	MSME(Food)
Officers in attendance			
3.	Sh. Yoginder Singh	DDG	DGFT
4.	Sh. Ratan Lal Meena	FTDO	DGFT

Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years reckoned from the date of ratification as per para4.7.1(b) of Hand book of procedure (vol-1) 2009-14 updated as on 5.6.2012.

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770	Party Name:SHREE VINAYAK	Meet No/Date:19/85-	Status:
Case No.:11/7/85-ALC3/2013	FOODS & FABRICS P. LTD.	ALC3/2014	
		30.01.2015	
HQ File	RLA File	Lic.No/Date:0810121379	Deferred
:01/85/050/00048/AM14/	:08/24/040/00075/AM14/	24.05.2013	
The Committee noted that the comments has not been received from MSME(Food) despite seven reminders. The Committee decided to remind MSME(Food) to expedite their comments. The case is deferred and to be placed before NC on 05.03.2015.			

Rup
20.2.15

771	Party Name:MASH	Meet No/Date:19/85-	Status:
Case No.:7/27/85-ALC3/2012	INTERNATIONAL PVT.LTD.	ALC3/2014	
		30.01.2015	
HQ File	RLA File	Lic.No/Date:0610029180	Deferred
:01/85/050/00145/AM13/	:06/24/040/00022/AM13/	28.09.2012	
The Committee noted that the comments are awaited from CAPEXIL. The Committee decided to remind CAPEXIL to expedite their comments. The case is deferred and to be placed before NC on 05.03.2015.			

hkt
20/2/15

श्री योगीन्द्र सिंह
ज्य. निदेशक विदेश व्यापार
Dy. Director General of Foreign Trade
सं. निदेशक विदेश व्यापार
Directorate General of Foreign Trade
वणिज्य विभाग/Department of Commerce
एन.डी.ए. भवन, नई दिल्ली
(N.D.A. Bhawan, New Delhi)

Rup
20.2.15

772 Case No.:9/12/85- ALC3/2014	Party Name:DR. WILLMAR SCHWABE INDIA PVT LTD	Meet No/Date:19/85- ALC3/2014 30.01.2015	Status:
HQ File :01/85/050/00098/AM15/	RLA File :05/23/040/00226/AM15/	Lic.No/Date:0510390898 01.09.2014	Deferred
3 The Committee noted that the comments are awaited from Directorate of Sugar. The Committee decided to remind Directorate of Sugar to expedite their comments. The case is deferred and to be placed before NC on 05.03.2015.			

Rud
20.2.15

773 Case No.:3/2/85-ALC3/2014	Party Name:GRIFFITH LABORATORIES PVT.LTD,	Meet No/Date:19/85- ALC3/2014 30.01.2015	Status:
HQ File :01/85/050/00007/AM15/	RLA File :07/24/040/00290/AM14/	Lic.No/Date:0710100666 18.12.2013	Deferred
4 The Committee noted that the comments are awaited from MSME(Food) despite four reminders. However, MSME's representative deliberated that the item in question is not within his expertise area. The representative of MFPI present in the meeting informed the committee that MFPI would be able to offer comments in the matter. Therefore, the Committee decided to refer the case to MFPI for their comments. The case was deferred and to be placed before NC on 05.03.2015.			

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20.2.15

774 Case No.:5/2/85-ALC3/2014	Party Name:FINNS FROZEN FOODS (INDIA) LIMITED	Meet No/Date:19/85- ALC3/2014 30.01.2015	Status:
HQ File :01/85/050/00009/AM15/	RLA File :03/94/040/00922/AM14/	Lic.No/Date:0310767986 27.01.2014	Deferred
5 The Committee noted that the comments has not been received from MSME(Food) despite four reminders. The Committee decided to issue a D.O. reminder to MSME(Food) to expedite their comments. The case is deferred and to be placed before NC on 05.03.2015.			

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श्रीमान सिंह/YOGINDER SINGH
उप महासंचालक, विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार महासंचालक
Directorate General of Foreign Trade
वणिज्य विभाग/Department of Commerce
कलकत्ता भवन, नई दिल्ली
Udyog Bhawan, New Delhi

775	Party Name:BELOOR BAYIR	Meet No/Date:19/85-	Status:
Case No.:1/2/85-ALC3/2014	BIOTECH LTD,	ALC3/2014	
		30.01.2015	
HQ File	RLA File	Lic.No/Date:0710102255	Deferred
6 :01/85/050/00005/AM15/	:07/24/040/00427/AM14/	20.02.2014	
The Committee noted that the comments has not been received from MFPI. The Committee decided to remind MFPI to expedite their comments. The case is deferred and to be placed before NC on 05.03.2015.			

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20.2.15

776	Party	Meet No/Date:19/85-	Status:
Case No.:1/13/85-ALC3/2013	Name:R.H.INTERNATIONAL	ALC3/2014	
		30.01.2015	
HQ File	RLA File	Lic.No/Date:2910022187	Deferred
7 :01/85/050/00075/AM14/	:29/24/040/00003/AM04/	06.08.2013	
The Committee noted that the comments are awaited from MSME(Mech Divn) despite reminders. The Committee decided to remind MSME(Mech Divn) through D.O letter on behalf of Chairman. The case was deferred and to be placed before NC on 05.03.2015.			

Rup
20.2.15

777	Party	Meet No/Date:19/85-	Status:
Case No.:3/15/85-ALC3/2013	Name:R.H.INTERNATIONAL	ALC3/2014	
		30.01.2015	
HQ File	RLA File	Lic.No/Date:2910022444	Deferred
8 :01/85/050/00099/AM14/	:29/24/040/00005/AM14/	27.08.2013	
The Committee noted that the comments are awaited from MSME(Mech Divn) despite reminders. The Committee decided to remind MSME(Mech Divn) through D.O letter on behalf of Chairman. The case was deferred and to be placed before NC on 05.03.2015.			

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20.2.15

778	Party Name:SIKANDRA	Meet No/Date:19/85-	Status:
Case No.:5/20/85-ALC3/2013	STONE CRAFT	ALC3/2014	
		30.01.2015	
HQ File	RLA File	Lic.No/Date:1310044938	Deferred
9 :01/85/050/00124/AM14/	:13/24/040/00032/AM14/	28.10.2013	
The Committee noted that a clarification was called for from MSME(G&C), which is awaited. The Committee decided to remind MSME(G&C) to expedite their clarification. The case is deferred and to be placed before NC on 05.03.2015.			

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योगेंद्र सिंह/YOGINDER SINGH
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
भारतीय विदेश व्यापार विभाग
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

779 Party Name: SIKANDRA Meet No/Date: 19/85- Status:
Case No.: 5/1/85-ALC3/2014 STONE CRAFT ALC3/2014
30.01.2015
HQ File RLA File Lic.No/Date: 1310046158 Deferred
:01/85/050/00004/AM15/ :13/24/040/00049/AM14/ 19.02.2014

10 The Committee noted that a clarification was called for from MSME(G&C), which is awaited. The Committee decided to remind MSME(G&C) to expedite their clarification. The case is deferred and to be placed before NC on 05.03.2015.

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20.2.15

780 Party Name: AL KABEER Meet No/Date: 19/85- Status:
Case No.: 7/2/85-ALC3/2014 EXPORTS PVT. LTD ALC3/2014
30.01.2015
HQ File RLA File Lic.No/Date: 0310770163 Approved
:01/85/050/00011/AM15/ :03/94/040/00996/AM14/ 11.02.2014

11 The case was considered by the committee as per agenda. The committee noted that the MSME(Food) has furnished their comments vide their U.O. 17(4)(1)/2013-Food dated 12.01.2015. The committee decided to approve the ad-hoc input output norms allowing 5% process wastage on input on net content basis as per the said recommendation of MSME(Food) and ratified the norms as under:-

Export Item	Qty.	Import Item	Qty.
Ready to cook Frozen Cheese Samosa with net content of 39MT of Feta Cheese (Danish White Cheese)	70.783MT	Feta Cheese (Danish White Cheese)	41.695MT including 5% wastage.

RA may take consequential action as per policy/procedure.

RNP
20.2.15

781 Party Name: AL KABEER Meet No/Date: 19/85- Status:
Case No.: 8/2/85-ALC3/2014 EXPORTS PVT. LTD ALC3/2014
30.01.2015
HQ File RLA File Lic.No/Date: 0310770235 Approved
:01/85/050/00012/AM15/ :03/94/040/00977/AM14/ 11.02.2014

12 The case was considered by the committee as per agenda. The committee noted that the MSME(Food) has furnished their comments vide their U.O. 17(4)(1)/2013-Food dated 12.01.2015. The committee decided to approve the ad-hoc input output norms allowing 5% process wastage on input on net content basis as per the said recommendation of MSME(Food) and ratified the norms as under:-

Export Item	Qty.	Import Item	Qty.
Ready to cook Frozen Cheese Samosa with net content of 39MT of Feta Cheese (Danish White Cheese)	70.783MT	Feta Cheese (Danish White Cheese)	41.695MT including 5% wastage.

RA may take consequential action as per policy/procedure.

RNP
20.2.15

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20.2.15
DR. YOGINDER SINGH
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
भारतीय विदेश व्यापार महानिदेशालय
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

782	Party Name:TASTE L FINE FOOD PVT. LTD	Meet No/Date:19/85- ALC3/2014 30.01.2015	Status:
13 HQ File :01/85/050/133/AM13/	RLA File :03/95/040/255/AM13	Lic.No/Date:0310706518 28.08.2012	Deferred
The Committee noted that the revised comments are awaited from MFPI. The Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before NC on 05.03.2015.			

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20.2.15

783	Party Name:TASTE L FINE FOOD PRIVATE LIMITED	Meet No/Date:19/85- ALC3/2014 30.01.2015	Status:
14 Case No.:6/26/85- ALC3/2013	RLA File :03/95/040/00819/AM14/	Lic.No/Date:0310765542 10.01.2014	Deferred
HQ File :01/85/050/00167/AM14/			
The Committee noted that the revised comments are awaited from MFPI. The Committee decided to remind MFPI to expedite their comments. The case was deferred and to be placed before NC on 05.03.2015.			

Rud
20.2.15

784	Party Name:OLAM AGRO INDIA LIMITED	Meet No/Date:19/85- ALC3/2014 30.01.2015	Status:
15 Case No.:5/17/85- ALC3/2013	RLA File :05/24/040/00174/AM14/	Lic.No/Date:0510366200 19.09.2013	Deferred
HQ File :01/85/050/00108/AM14/			
The Committee noted that the comments are awaited from Spices Board. The Committee decided to remind Spices Board to expedite their comments. The case is deferred and to be considered by NC on 05.03.2015.			

Rud
20.2.15

785	Party Name:MIDAS FOODS (INDIA) PVT. LTD.	Meet No/Date:19/85- ALC3/2014 30.01.2015	Status:
16 Case No.:2/14/85- ALC3/2013	RLA File :05/24/040/00054/AM14/	Lic.No/Date:0510362504 13.08.2013	Deferred
HQ File :01/85/050/00086/AM14/			
The Committee noted that the comments are awaited from MSME(Food) despite 6 reminders issued. The Committee decided to remind MSME(Food) through D,O Letter on behalf of Chairman to expedite their comments. The case is deferred and to be considered by NC on 05.03.2015.			

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20.2.15

श्री. वि. योचिंदर सिंह
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Rud
20.2.15

786	Party Name: GELTEC PRIVATE LIMITED	Meet No/Date: 19/85-ALC3/2014 30.01.2015	Status:
Case No.: 2/19/85-ALC3/2014			
17 HQ File :01/85/050/00157/AM15/	RLA File :03/94/040/00889/AM15/	Lic.No/Date: 0310793149 21.01.2015	Deferred

The Committee noted that the hard copy of the application has not been received. The Committee decided to call for hard copy from concerned RA. The case is deferred and to be considered by NC on 05.03.2015.

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20.2.15

787	Party Name: RA CHEM PHARMA LIMITED	Meet No/Date: 19/85-ALC3/2014 30.01.2015	Status:
Case No.: 1/19/85-ALC3/2014			
18 HQ File :01/85/050/00156/AM15/	RLA File :09/24/040/00411/AM15/	Lic.No/Date: 0910061136 27.10.2014	Deferred

The Committee noted that the hard copy of the application has not been received. The Committee decided to call for hard copy from concerned RA. The case is deferred and to be considered by NC on 05.03.2015.

Rmd
20.2.15

788	Party Name: SRI JAYAMURUGAN GRANITE EXPORTS	Meet No/Date: 19/85-ALC3/2014 30.01.2015	Status:
Case No.: 1/1/85-ALC3/2014			
16 HQ File :01/85/050/00176/AM14/	RLA File :04/24/040/00235/AM14/	Lic.No/Date: 0410155405 20.02.2014	Deferred

The Committee noted the comments furnished by DIPP vide their UO No. 7/327/2014-TSW dated 21.01.2015 and decided to ask DIPP to indicate the specification of Diamond Wire such as its thickness, dia etc. The case is deferred and to be considered by NC on 05.03.2015.

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20.2.15

789	Party Name: DRYTECH PROCESSES (I) PVT. LTD;	Meet No/Date: 19/85-ALC3/2014 30.01.2015	Status:
Case No.: 14/15/85-ALC3/2014			
20 HQ File :01/85/050/00119/AM15/	RLA File :03/94/040/00553/AM15/	Lic.No/Date: 0310791144 17.11.2014	Deferred

The Committee noted that hard copy of application has been received. The Committee decided to refer the case to MFPI to their comments. The case is deferred and to be considered by NC on 05.03.2015.

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20.2.15

YOGINDER SINGH
Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Department of Commerce
Khyog Bhowan, New Delhi

Rmd
20.2.15

790
Case No.:13/2/85-
ALC3/2014

Party Name:APEX
INTERNATIONAL,

Meet No/Date:19/85-
ALC3/2014
30.01.2015

Status:

21 HQ File
:01/85/050/00017/AM15/

RLA File
:13/24/040/00058/AM14/

Lic.No/Date:1310046476
21.03.2014

Deferred

The Committee noted that the comments are awaited from MSME(Food) despite four reminders issued. The Committee decided to remind MSME(Food) to expedite their comments. The case is deferred and to be considered by NC on 05.03.2015.

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20.2.15

791

Party Name:DREAM PLAST
INDIA PVT. LTD

Meet No/Date:19/85-
ALC3/2014
30.01.2015

Status:

22 HQ File
:01/85/050/022/AM14

RLA File
:31/83/40/199/AM13

Lic.No/Date:3110057361
07.03.2013

Deferred

The Committee noted that the comments are awaited from C&PC. he Committee decided to remind C&PC to expedite their comments. The case is deferred and to be considered by NC on 05.03.2015.

Rmd
20.2.15

792

Party Name:SIGNATURE
ESTATE, KOILKATA

Meet No/Date:19/85-
ALC3/2014
30.01.2015

Status:

23 HQ File
:01/85/050/040/AM12

RLA File
:02/24/40/034/AM12

Lic.No/Date:0210159359
23.05.2011

Deferred

The Committee noted that the comments are awaited from Tea Board. The Committee decided to remind Tea Board to expedite their comments. The case is deferred and to be considered by NC on 05.03.2015.

Rmd
20.2.15

793

Case No.:11/12/85-
ALC3/2014

Party Name:GADRE MARINE
EXPORT PVT LTD

Meet No/Date:19/85-
ALC3/2014
30.01.2015

Status:

24 HQ File
:01/85/050/00100/AM15/

RLA File
:03/94/040/00334/AM15/

Lic.No/Date:0310787165
22.07.2014

Defer red

The Committee noted that CIFT has desired to call for a clarification from the firm. The same has been called for from the firm. The Committee also decided to call for break-up of the export product from the firm. The above information has been called for from the firm vide this office letter dated 31.12.2014 which are awaited. The Committee decided to defer the case and to be considered by NC on 05.03.2015.

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योगेंद्र सिंह YOGINDER SINGH
Dy. Director General of Foreign Trade
महानिदेशालय
Directorate General of Foreign Trade
विदेशी व्यापार विभाग
Department of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

794	Party Name: SEASAGA ENTERPRISES PVT LTD	Meet No/Date: 19/85-ALC3/2014 30.01.2015	Status:
Case No.: 9/3/85-ALC3/2014			
25 HQ File	RLA File	Lic.No/Date: 0310776902	Deferred
:01/85/050/00026/AM15/	:03/95/040/00010/AM15/	03.04.2014	
The Committee decided to refer the case to CIFT for their comments. The case was deferred and to be considered by NC on 05.03.2015.			

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795	Party Name: R.H.INTERNATIONAL	Meet No/Date: 19/85-ALC3/2014 30.01.2015	Status:
Case No.: 9/2/85-ALC3/2014			
26 HQ File	RLA File	Lic.No/Date: 2910024422	Deferred
:01/85/050/00013/AM15/	:29/24/040/00013/AM14/	14.03.2014	
The Committee noted that the comments are awaited from MSME(Mech Divn) despite reminders. The Committee decided to remind MSME(Mech Divn) through D.O letter from Chairman. The case was deferred and to be placed before NC on 05.03.2015.			

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Case No.: 8/24/85-ALC3/2013	Party Name: OLAM AGRO INDIA LIMITED	Meet No/Date: 19/85-ALC3/2014 30.01.2015	Status:
27 HQ File	RLA File	Lic.No/Date: 0510374423	Deferred
:01/85/050/00154/AM14/	:05/24/040/00318/AM14/	24.12.2013	
The Committee noted that the comments are awaited from Spices Board. The Committee decided to remind Spices Board to expedite their comments. The case is deferred and to be considered by NC on 05.03.2015.			

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श्री योगिन्दर सिंह / YOGINDER SINGH
उप निदेशक, विदेश व्यापार
Dy. Director General of Foreign Trade
विदेश व्यापार निदेशकालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi